National Company Law Tribunal Allahabad Bench

CPNO. (IB) 10/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL NAME OF THE COMPANY: Ms. System dra Trading (anpany Vs. Juggila)

SECTION OF THE COMPANIES ACT/1 & B CODE: 9 OF ISB (ode, 2016)

1. Vinayak Tolithal Advocate Applicant Varayale Tolithal
2. Ashish Sourastava, Advocate, Applicant Kartikeya Saran Advocate for Gharshyan Sarda Wa Ankit Kohli. Advocate for JKJute Mill Mandoor Morda 3. R.P. Agarwal Advocate Pesperdul Impmel 4. Jaharger Herider Advocate Pesperdul Therebe

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Shri Ashish Srivastava, Advocate for the Operational Creditor along with Vinayak Mittal, Advocate . Shri R.P. Agarwal along with Jahagir Haider, Advocates. Shri Kartikey Saran for proposed intervener on behalf of Ghanshyam Sharda.

Counsel for the Operational Creditor files another application praying for impleadment of 3rd party purchaser.

A copy thereof be provided to the counsel for the Corporate Debtor Company. The case is fixed for the reply and counter.

In contra, the Corporate Debtor Company also moves a Miscellaneous application under Section's 65,76, 184 of the I & B Code seeking prayer for prosecution against the Operational Creditor. Further raising for issue of maintainability of the present petition and to receive certain documents to be placed on record.

A copy thereof is provided to the Operational Creditor.

The case fixed for the reply.

The matter be listed on 29th January, 2018

Date: 20/12/2017

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)